NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 93/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES: M/s. Wam India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act 2013

S. No. NAME DESIGNATION SIGNATURE

Y. CS RAM THAKKAR: PCS

Phatkan

<u>ORDER</u>

CP No. 93/441/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 22.09.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)